NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY (MEMBER – JUDICIAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/395/ (IB)/2017

NAME OF THE PETITIONER(S)

: INFORMATION TECHNOLOGY PARK LTD

NAME OF THE RESPONDENT(S)

: OMNI VISUAL MEDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHAN RAJASEKARAN

PREETHI. S. ARASU
for Rajagopal I Rayhumahan
Lovocatus

K. NEWLIN FREDERICK

Courselfer Petitioner

ORDER

Counsel representing both the parties. Counsel for petitioner filed an affidavit and bank statement as per Sec.9(3)(b) & (c) of IB Code, 2016. He is directed to furnish a copy of the same to the other side. He also stated that the petition sent to the respondents was returned unserved but the counsel for the respondents stated that they have received the petition. Counsel for respondents sought time for reply. Time extended at request. Put up on 30.06.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)